

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(LIST ALL THE MATTERS ALONGWITH APPLICATIONS ON 1/08/2017 AND IA NO.67802/2017-IMPLEADING PARTY AND IA NO.76221/2017-IMPLEADING PARTY AND IA NO.76222/2017-APPROPRIATE ORDERS/DIRECTIONS AND IA NO.83219/2017-IMPLEADING PARTY AND IA NO.86575/2017-IMPLEADING PARTY AND IA NO.86581/2017-PERMISSION TO FILE APPLICATION FOR DIRECTION AND IA NO.87277/2017-IMPLEADING PARTY AND IA NO.88782/2017-IMPLEADING PARTY AND IA NO.88786/2017-APPROPRIATE ORDERS/DIRECTIONS)

WITH

C.A. NO. 2798-2800/2017 (XVI)

C.A. NO. 2801-2803/2017 (XVI)

C.A. NO. 2804/2017 (XVI)

CONMT.PET.(C) NO. 367-369/2016 IN C.A. NO. 2795-2797/2017 (XVI)

C.A. NO. 2805/2017 (XVI)

C.A. NO. 2806-2810/2017 (XVI)

C.A. NO. 2811/2017 (XVI)

Date : 13-09-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

For the parties

Mr. Anurag Pandey, AOR

Mr. Pragya Baghel, AOR

Mr. Kiran Kumar Jaipurian, AOR

Mr. Amit Pawan, AOR

Mr. Anil Kumar Mishra, AOR

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Mr. Chandra Prakash, AOR
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Mr. Subhro Sanyal, AOR
Ms. Udita Singh, AOR
Mr. Gyan Prakash Srivastava, AOR
Ms. Reena Pandey, AOR
Mr. Durga Dutt, Adv.
Mr. Rohit Priyadarshi, Adv.
Mr. Himanshu Munshi, AOR
Mr. Gopal Jha, AOR
Mr. Dushyant Parashar, AOR
Ms. Manju Jetley, AOR
Mr. S.K. Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. on 14.09.2017 in the misc. matters list.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASST. REGISTRAR